

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 90 of 2013**

**Dated : 25<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Puri Oil Mills Ltd. ....Appellant(s)**

**Versus**

**Haryana Power Purchase Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen  
Mr. Abhay Anand Jena  
Ms. Bina Gupta

Counsel for the Respondent(s) : Mr. M.g. Ramachandran  
Mr. Raghujeet Madan for R-1

**ORDER**

We have heard the rejoinder submissions of learned counsel for the Appellant.

***Judgement is Reserved.***

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**